

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB)/35/10/AMR/2019	IA(IBC)/141/2023	60(5) of IBC	J. Manivannan, Chairman-Monitoring Committee for Supraja Textiles Private Limited Vs. Andhra Pradesh Central Power Distribution Corporation Limited & The Superintending Engineer, Operation CRDA Circle, APCPDCL

ORDER

IA(IBC)/141/2023:

Proof of service not filed. Mr.J.Manivannan, Counsel for the Applicant present and seeks time for filing proof of service. Hence, for filing proof of service, list the matter on 19.06.2023 as a last chance.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN